

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-260/ND/2017

IN THE MATTER OF:

Neelam Singh

...PETITIONER

Vs.

M/s. Mega Soft Infrastructure Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 06.11.2019

Coram:

SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**: Rahul Shukla, Bhuvan
Ravendran, Bachita Baruah
Shukla, Adv.**

For the Liquidator

: Abhishek Anand, Adv.

For the Respondent/ Corporate-debtor : ARun Khatri, Kriti Krishana,

ORDER

Both the sides are present. Post the matter on 19.11.2019.

S-d

**(V.K. Subburaj)
Member (T)**

S-d

**(Ch. Mohd. Sharief Tariq)
Member (J)**